

**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 20**

Dated Guwahati, the 17<sup>th</sup> February, 2021

Hon'ble the Chief Justice has been pleased to direct that the age of the victim in cases registered in the Subordinate Courts under the Protection of Children from Sexual Offences Act, 2012, shall, henceforth, be mandatorily entered in the Case Information System (CIS) of the District Judiciary.

Further, where computerized registration/CIS is not available, the age of the victim is to be entered in the physical registers without fail.

This Notification shall come into effect immediately.

**By Order,**

Sd/- R.A. Tapadar  
**REGISTRAR (JUDL.)**

**Memo No. HC.III-40/2019/758-777/G, Dated: 17<sup>th</sup> February, 2021**

**Copy to:**

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. *They are requested to circulate this notification among the subordinate courts as well.*
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, \_\_\_\_\_, Assam.
5. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Deputy Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Administrative Officer (Judicial), \_\_\_\_\_  
Section, Gauhati High Court, Guwahati.

(Contd..)

- ✓ 14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_,  
Judge, Gauhati High Court, Guwahati.
16. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati
20. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

R. A. Tapadar  
17.02.24

**REGISTRAR (JUDL.)**

*[Signature]*  
17/2/24